



CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA

OA. 350/1222/2018

Date of order: 04.09.2019

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

**AVIJIT KUMAR CHAKRABORTY
VS.
EASTERN RAILWAY**

For the Applicant : Mr. K. Chakraborty, Counsel

For the Respondents : Ms. C. Mukherjee, Counsel

O R D E R (Oral)

Per Ms. Bidisha Banerjee, JM:

Ld. Counsel for applicant submits that the applicant wants to withdraw the present OA as he does not want to pursue the matter any further.

2. Accordingly, the OA is disposed of as withdrawn.
3. Memo of withdrawal dated 02.09.2019 is taken on record.

(Dr. Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

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